

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**ITEM No. 113**  
**IA-2565/ND/2021**  
**(IB)-1526(ND)2019**

**IN THE MATTER OF:**

Amritvani Exim Pvt. Ltd. ...

Applicant

Vs.

Ajanta Offset and Packaging Ltd. ...

Respondent

**Order under Section 9 of IBC.**

**Order delivered on 16.07.2021**

**Coram:**

**SHRI P.S.N PRASAD,**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :

For the Respondent :

**ORDER**

None appears at the time of virtual hearing of the matter.

In the interest of justice list on **31.08.2021**.

**Sd/-**  
**K.K. VOHRA**  
**MEMBER (TECHNICAL)**

**Sd/-**  
**P.S.N PRASAD**  
**MEMBER (JUDICIAL)**